

(c) whether Government is considering to swap the official dates with weekend so that year's public holidays fall on a weekend, to maximize the time off, if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) As per the existing policy, the Central Government Administrative Offices observe up to 17 holidays in a year on specified occasions which consist of 3 National Holidays (on 26th January, 15th August and 2nd October) and 14 other holidays to celebrate festivals of different regions/religion in a diverse country like India.

(b) At present there is no proposal under consideration of the Government to curtail the public holidays for government employees.

(c) No, Sir.

Rotation of CSS officers

1683. DR. K.V.P. RAMACHANDRA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether the policy for rotation of Central Secretariat Service officers is in operation during the current new year;

(b) if so, the details of officers of the level of Under Secretary and above, who were rotated under the policy, if not, the reasons therefor; and

(c) the list of officers of the rank of Deputy Secretary and Directors, who have rendered more than five years of service and due for rotation as on 31.01.2015 Ministry/ Department-wise?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) and (b) The revised rotational transfer policy for Central Secretariat Service is implemented on pilot basis since 17.2.2015. Accordingly, the details of officers whose posting on their promotion and on repatriation from deputation etc. decided on the basis of the revised policy are as under:

(i) On promotion from Under Secretary to Deputy Secretary grade: 17 officers

(ii) On repatriation from deputation, long leave etc. in the grade of Under Secretary: 2 officers

(c) The revised rotational transfer policy prescribes a cut-off date of 1st July of the calendar year for calculation of tenure for rotation. However, as on 31.1.2015, there are 26 officers of CSS in the designations of Deputy Secretary, Director [including JS (*in situ*)] who have rendered more than 5 years in the current Ministry/Department. The list is given in the Statement (*See* below).

Statement

*List of officers, who have rendered more than five years of service and
due for rotation as on 31.01.2015 Ministry/Department-wise*

Sl.No.	Ministry/ Department	Designation-wise number of Officers
1.	Agriculture and Cooperation	Director-1 Deputy Secretary-1
2.	Civil Aviation	Director-1
3.	Commerce	Deputy Secretary-1
4.	Defence	Joint Secretary (insitu) -1 Director-2 Deputy Secretary-1
5.	Environment, Forests and Climate Change	Director-1 Deputy Secretary-1
6.	Food Processing Industries	Joint Secretary (insitu) -1
7.	Health and Family Welfare	Deputy Secretary-2
8.	Higher Education	Director-1
9.	Home Affairs	Director-1 Deputy Secretary-2
10.	Industrial Policy and Promotion	Director-1
11.	Labour and Employment	Deputy Secretary-1
12.	Minority Affairs	Director-1
13.	National Disaster Mgmt. Authority	Director-1
14.	Posts	Director-1
15.	Power	Deputy Secretary-1
16.	Rural Development	Director-1
17.	Shipping	Director-1
18.	Union Public Service Commission	Director-1